CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.07.2012

OA No. 412/2012

Mr. Rajeev Sogarwal, Counsel for applicant.

Heard learned counsel for the applicant. Learned counsel for the applicant wants to withdraw this OA with liberty to file fresh OA. He may do so.

The OA is dismissed as having been withdrawn.

(Anil Kumar) Member (A)

ahq